



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07<sup>th</sup> September, 2022

### **NOTICE**

Please take notice that the following matter listed on 08.09.2022 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of Hearing will be notified later

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 312 of 2022  <b>(PH)</b>	Pramod Kumar Pathak Vs. Arfat Petrochemicals Pvt. Ltd.	Pankaj Jain	Henna George Purti Gupta

By order of Hon'ble Chairperson

-Sd/-

Registrar